

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 685/2025 - C.1.

Dt.28.10.2025

NOTIFICATION No. 03/2025 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No (1)	Name and Designation of the individual (2)	Posted as (3)
1.	Sri M. Sankara Rao Chief Administrative Officer Principal District Court, West Godavari at Eluru	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Srikakulam (Post kept vacant)
2.	Sri Y.Siva Rao Chief Administrative Officer Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada , Krishna District (Post kept vacant)

3.	Smt. S. Vijayamma Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional District & Sessions Court, Kurnool .	Chief Administrative Officer Family Court-cum-VI Additional District & Sessions Court, Nellore (Post kept vacant)
4.	Sri R.V. Ramana, Chief Administrative Officer XIII Additional District & Sessions Court, Gajuwaka , Visakhapatnam	Chief Administrative Officer Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Srikakulam (Vice Smt.Yamini Posiratnam)
5.	Sri Y. Ram Prasad Chief Administrative Officer Special Sessions Court for Trial of cases under SC/STs (POA) Act, 1989- cum-VIII Additional District & Sessions Court, Eluru , West Godavari District	Chief Administrative Officer Special Judge's Court for CBI Cases, Vijayawada (Post kept vacant)
6.	Smt D. Daisy Emelia Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam .	Chief Administrative Officer I Additional Special Judge's Court for CBI Cases, Visakhapatnam Note: She shall take charge of such post after the retirement of Sri S.Nageswara Rao on 31.12.2025
7.	Smt D. Ramadevi Chief Administrative Officer XIII Additional District & Sessions Co Narasaraopet , Guntur District	Chief Administrative Officer, Principal District & Sessions Court, West Godavari (Vice Sri M.Sankara Rao)
8.	Smt A.Yamini Posiratnam, Chief Administrative Officer Special Court for Speedy Trial of Offences for the Protection of Children from Sexual Offences Act (POCSO) Court, Srikakulam	Chief Administrative Officer XIII Additional District & Sessions Court, Gajuwaka , Visakhapatnam (Vice Sri R.V. Ramana)

9.	Smt. K. Rathnamma Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989- cum- IV Additional District & Sessions Court, Kadapa	Chief Administrative Officer Family Court-cum-VII Additional District & Sessions Court, Ananthapuram (Post kept vacant)
10.	Sri Chakiri Sudhakar Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Ongole	Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Ongole (Post kept vacant)
11.	Sri Matta Leela Ramakrishna Rao, Stenographer Grade-I Paper Promotee of the Unit of the Principal District Judge, Krishna	Chief Administrative Officer Special Sessions Court for Trial of cases under SC/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Court, Eluru , West Godavari District. (Vice Sri Y.Ram Prasad)
12.	Sri Ch. Ramoji Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Krishna	Chief Administrative Officer Special Sessions Court for Trial of cases under SC/STs (POA) Act, 1989-cum-X Additional District & Sessions Court, Rajamahendravaram , East Godavari District. (Post kept vacant)
13.	Smt K. Subhashini Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Nellore	Chief Administrative Officer XII Additional District & Sessions Court, Srikalahasti , Chittoor District (Post kept vacant)
14.	Sri B. Eswaraiah Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Nellore	Chief Administrative Officer IV Additional District & Sessions Court, Tirupati , Chittoor District (Post kept vacant)

15.	Smt K.S Kavitha Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Ongole	Chief Administrative Officer Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru (Vice Sri Y.Siva Rao)
16.	Sri N.R. Hema Kumar, Stenographer Grade-I Paper Promotee of the Unit of the Principal District Judge, Chittoor	Chief Administrative Officer IV Additional District & Sessions Court-cum-Special Court for Trail of Offences against Women, Ananthapur , Ananthapur District. (Post kept vacant)
17.	Smt. P. Madhavi Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Chittoor	Chief Administrative Officer Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kadapa (Post kept vacant)
18.	Sri T. Sarvana Kumar Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Chittoor	Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Kadapa . (Vice Smt.K.Rathnamma)
19.	Sri T. Prahlada Char Stenographer Grade-I Paper Promotee of the Unit of the Principal District Judge, Kurnool	Chief Administrative Officer XIII Additional District & Sessions Court, Narasaraopet , Guntur District (Vice Smt.D.Ramadevi)

- i) The individuals shall relieve themselves by handing over the charge of their posts to the immediate junior of their Courts on or before 03.11.2025 and take charge of their new posts on or before 10.11.2025.

- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, as directed in these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty. The District Judges/Presiding Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained. The Presiding Officers are directed to send the joining reports of the individuals to this Registry.

Note: Chief Administrative Officers shown at SI.Nos. 1 to 9 are not entitled to draw T.A and D.A and other allowances etc., as they are transferred at their request.


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REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuram, Chittoor, East Godavari, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam, Srikakulam, Visakhapatnam, West Godavari.
3. The Principal District Court, West Godavari at Eluru
4. Judge, Family Court-cum-III Additional District & Sessions Court, Srikakulam
5. Special Judge for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru
6. Special Judge for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada, Krishna District
7. Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional District & Sessions Court, Kurnool.
8. Judge, Family Court-cum-VI Additional District & Sessions Judge, Nellore

9. XIII Additional District & Sessions Judge, Gajuwaka, Visakhapatnam
10. Special Sessions Judge for Trial of cases under SC/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Judge, Eluru, West Godavari District
11. Special Judge for CBI Cases, Vijayawada
12. Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Visakhapatnam.
13. I Additional Special Judge for CBI Cases, Visakhapatnam
14. XIII Additional District & Sessions Judge, Narasaraopet, Guntur District
15. Special Judge for Speedy Trial of Offences for the Protection of Children from Sexual Offences Act (POCSO) Judge, Srikakulam
16. Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- IV Additional District & Sessions Judge, Kadapa
17. Judge, Family Court-cum-VII Additional District & Sessions Judge, Ananthapuram
18. Judge, Family Court-cum-VIII Additional District & Sessions Court, Ongole
19. Special Sessions Judge for Trial of cases under SC/STs (POA) Act, 1989-cum-X Additional District & Sessions Judge, Rajamahendravaram, East Godavari District.
20. XII Additional District & Sessions Judge, Srikalahasti, Chittoor District
21. IV Additional District & Sessions Judge, Tirupati, Chittoor District
22. IV Additional District & Sessions Judge-cum-Special Court for Trail of Offences against Women, Ananthapur, Ananthapur District.
23. Special Judge for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kadapa
24. The District Treasury Officers, Ananthapuram, Chittoor, East Godavari, Guntur, Kadapa, Krishna, Kurnool, Nellore, Prakasam, Srikakulam, Visakhapatnam, West Godavari.
25. The Sub Treasury Officers, Vijayawada-Krishna District, Gajuwaka-Visakhapatnam District, Narasaraopet-Guntur District, Rajamahendravaram- East Godavari District, Srikalahasti-Chittoor District
26. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website

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